

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH  
245. CA/204/2023 CA/478/2023 CP/120(MB)2023

**IN THE MATTER OF**

Manish N. Sheth .....Petitioner

VS

ADVANCE PAINTS PRIVATE LIMITED .....Respondent

U/s 59, 241(1), 242(4) & 244(1) of the Companies Act, 2013

**Order Delivered on 03.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Adjourned to **18.09.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Avdhesh K Patel//

Sd/-  
REETA KOHLI  
Member (Judicial)